

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 56 of 2013 & IA-226 of 2013,
Appeal No. 84 of 2013 and
Appeal No. 68 of 2013 & IA-227 of 2013**

Dated : 10th July, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 56 of 2013 & IA-226 of 2013,
And Appeal No. 84 of 2013**

Talwandi Sabo Power Ltd. Appellant(s)

Versus

Punjab State Power Corporation Ltd. & Anr. Respondent (s)

Appeal No. 68 of 2013 & IA-227 of 2013

Nabha Power Ltd. & Anr. Appellant(s)

Versus

Punjab State Power Corporation Ltd. & Anr. Respondent (s)

**Counsel for the Appellant (s): Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Sitesh Mukherjee
Mr. Aniket Parsoon
Ms. Kanika Chug**

**Counsel for the Respondent(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swagatika Sahoo for R.1
Mr. Sunil Sharma for Commission**

ORDER

IA Nos. 226 & 227 of 2013
(Appl. for directions)

The learned counsel for the Appellant has filed these Applications seeking for interim directions.

Issue notice. Mr. M.G. Ramachandran takes notice on behalf of Respondent No.1 and Mr. Sunil Sharma takes notice on behalf of Respondent No.2

Post these matters for hearing I.A. Nos. 226 & 227 of 2013 on **29.07.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vt